

dency to lose their old tickets and everytime ask for a new ticket, which is not to the advantage of the patient himself, because the old record is useful for giving proper treatment. In view of this, a suggestion has been made that even a nominal or token payment might discourage these trends.

**Shri Daji:** Is it the idea that a patient will have to make this payment for every ticket for every day for every treatment?

**Dr. Sushila Nayar:** No Sir; it is intended only for a new ticket.

श्री कृष्णाय : क्या यह सच है कि मध्य प्रदेश में एमलायोज स्ट इंस्ट्रुमेंट स्कीम के अन्तर्गत मजदूरों का जो इलाज चलता है, उस इलाज से मजदूरों को सन्तोष नहीं है और उनको दवायें हल्की दी जाती हैं?

अध्यक्ष महोदय : यह मध्य प्रदेश का सवाल नहीं है ।

**Shri Sham Lal Saraf:** If the levying of the cess is also to get some revenue, may I know how much revenue Government expect to get from this?

**Dr. Sushila Nayar:** On a rough estimate, with a small token payment of 5 nP. the yield is likely to be Rs. 1000 a day in Delhi.

**Mr. Speaker:** Shri D. C. Sharma.

**Shri D. C. Sharma:** 456.

**Shri Indrajit Gupta:** Question 459 also relates to the same subject; they may be answered together.

**Mr. Speaker:** Yes; if the hon. Minister has no objection, he may answer Questions 456, 459 and 474 also together.

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** Yes, Sir.

**Gold Price**

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{ **Shri D. C. Sharma:**  
**Shri P. C. Borooah:**  
**Shri A. K. Gopalan:**

{ **Shri P. Kunhan:**  
**Shri P. Venkatasubbaiah:**  
**Shri Prakash Vir Shastri:**  
\*456. { **Shri J. B. S. Bist:**  
**Dr. L. M. Singhvi:**  
**Shri Hem Raj:**  
**Shri Ram Ratan Gupta:**  
| **Shri Mantri:**

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 461 on the 15th November, 1962 and state:

(a) what further steps Government have taken to bring down the price of gold in the country; and

(b) the success achieved in the matter so far?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** (a) A scheme for the control of transactions in gold and articles made of gold has been brought into force with effect from the 10th January, 1963. Forward trading in gold continues to be banned, in pursuance of the notifications issued for this purpose on the 13th November, 1962 under the Forward Contracts (Regulation) Act, 1952, and the grant of loans and advances against gold or gold ornaments has also been restricted to some extent.

(b) The price of gold has fallen appreciably, in view of the measures recently taken by Government.

**Gold Bonds Scheme**

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{ **Shri Rameshwar Tantia:**  
**Shri Maheswar Naik:**  
**Shri Indrajit Gupta:**  
**Shri Hari Vishnu Kamath:**  
\*459. { **Shri A. K. Gopalan:**  
**Shri P. Kunhan:**  
**Shri P. C. Borooah:**  
**Shri Bishanchander Sethi:**  
**Shri Yashpal Singh:**  
**Dr. L. M. Singhvi:**  
| **Shri Hem Raj:**

Will the Minister of Finance be pleased to state:

(a) the total gold reserves raised so far as a result of the introduction of the scheme of gold bonds;